

By Special Messenger/Fax

ELECTION COMMISSION OF INDIA

NIRVACHAN SADAN, ASHOKA ROAD, NEW DELHI-110001

No.437/6/CG/2013-CC&BE

Dated: 12th April, 2013

To

The Secretary to the Government of India
Ministry of Personnel, Public Grievances and Pensions,
Department of Administrative Reforms & Public Grievances,
Sardar Patel Bhawan, Sansad Marg,
New Delhi.

Subject: Request for NOC for Inserting Advertisement on the occasion of Civil Services Day, 2013- regarding.

Sir,

I am directed to refer to your letter No. 9/6/2012-DD-II, dated 10th April, 2013, on the subject cited above, and to state that the Commission has no objection on the release of the proposed advertisement in the newspapers across the country on the Civil Services Day i.e. 21st April, 2013, provided the names and photographs of Hon'ble Prime Minister of India, Hon'ble Chairperson of UPA and Hon'ble Minister of State in the Prime Minister Office and Ministry of Personnel, Public Grievances and Pensions shall not be incorporated in the newspapers being published or having editions or circulation in the State of Karnataka.

Yours faithfully,


(K. Ajaya Kumar)
Principal Secretary



सत्यमेव जयते

Grab. 1 (10)

PRIORITY
BY SPECIAL MESSENGER

भारत सरकार,
कार्मिक, लोक शिकायत तथा पेंशन मंत्रालय,
प्रशासनिक सुधार और लोक शिकायत विभाग,
सरदार पटेल भवन, संसद मार्ग,

नई दिल्ली-110 001

GOVERNMENT OF INDIA,
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
& PENSIONS,
DEPARTMENT OF ADMINISTRATIVE REFORMS
& PUBLIC GRIEVANCES,
SARDAR PATEL BHAVAN, SANSAD MARG,
NEW DELHI-110001

Dated, the 10th April, 2013

No.9/6/2012-DD-II

To
Shri K. Ajay Kumar,
Principal Secretary,
Election Commission of India,
Nirvachan Sadan, New Delhi.



Subject: Request for NOC for Inserting Advertisement on the Occasion of Civil Services
Day – 2013 – regarding

Sir,

The Department of Administrative Reforms & Public Grievances (DARPG) has been organising the Civil Services Day every year on 21st April. An advertisement indicating the Programme of the event and the initiatives which are being conferred the Prime Minister's Award for Excellence in Public Administration on the occasion, are also indicated in the advertisement so that concerned stakeholders and the general public become aware of the event as well as the initiatives which are being conferred the awards.

2. On the same lines, an advertisement as per the draft attached, is proposed to be brought out on 21st April 2013 in Newspapers across the country, in English, Hindi and other vernacular languages as per the media plan provided by Directorate of Advertisement and Visual Publicity vide their letter No.DIR(RR)/AR&PG(32101)/2013-14 dated 8th April 2013 (copy attached). The photographs of (i) Hon'ble Prime Minister of India; (ii) Hon'ble Chairperson of UPA, Mrs. Sonia Gandhi; and (iii) Hon'ble Minister of State in the Prime Minister Office and Ministry of Personnel, Public Grievances and Pensions, Shri V. Narayanasamy are also proposed to be brought out in the advertisement.

3. The Press Note issued by the Election Commission of India on 20th March, 2013, indicates elections in Karnataka. In view of this, necessary No Objection Certificate (NOC) from Election Commission of India for release of the advertisement in the newspapers, including in Karnataka, is solicited in favour of Department of Administrative Reforms & Public Grievances. In the newspapers published from Karnataka there may be no photographs.

4. This issues with the approval of Secretary, Department of Administrative Reforms & Public Grievances.

Yours faithfully,

(Satish Kumar)

Joint Secretary to the Government of India
Telephone No.011-23360208
Email:satish@arpg.nic.in